

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b). A statement giving the required information is laid on the Table of the House. [Placed in Library. See No. LT-774/77].

(c) Under statutory rules, there is a reservation of 15 per cent for Scheduled Castes and 7½ per cent for Scheduled Tribes in direct recruitment vacancies of the I.A.S. Accordingly, reservations are made in vacancies to be filled by direct recruitment through the annual competitive examination conducted by the U.P.S.C. Scheduled Caste and Scheduled Tribe candidates appointed against reserved vacancies are allocated *pro rata* to various State cadres. As there is virtually no shortfall in the availability of candidates to fill reserved vacancies, the proportion of Scheduled Castes and Scheduled Tribes is in accordance with prescribed percentages. Thus, the question of taking any special steps to increase their proportion in State Cadres does not arise.

Western Orissa local programmes from Sambalpur Radio Station

4186. SHRI GANANATH PRADHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the reasons for not providing more time for Western Orissa local programmes although the Sambalpur Akashvani is a full-fledged Radio Station in Western Orissa; and

(b) the steps so far taken by the Government in this matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) The Radio Station at Sambalpur is not a full-fledged station. It is an auxiliary station. It relays the programmes broadcast by Cuttack and Delhi stations of Akashvani. It

originates programmes for only 90 minutes daily. When it is upgraded as a full-fledged programme originating station, it will be possible for it to broadcast more local programmes.

(b) Owing to constraint of resources, it has not been possible to provide permanent studios of Akashvani at Sambalpur. It is hoped that permanent studios will be constructed at the station during the Sixth Five Year Plan. That will enable the station to originate more programmes.

Illicit arms factories in Varanasi

4187. SHRI PRASANNBHAI MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether two underground factories engaged in the manufacture of illicit firearms were unearthed in Varanasi on the 26th June, 1977;

(b) if so, the details thereof; and

(c) whether any arrests have been made, if so, the facts thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (c). The information is being collected and will be laid on the Table of the House on its receipt.

Abandoned diplomatic car in Jorbagh, New Delhi

4188. SHRIMATI PARVATHI KRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the reported case of an abandoned diplomatic car containing Rs. 30 lakhs in Jorbagh area of the Capital;

(b) if so, the facts thereof; and

(c) whether the abandoned car is in police custody at present if so, the details thereof?